## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

## THIRTEENTH REPORT

## (Presented on 9-3-1981)

The Business Advisory Committee held a sitting on Monday, 9 March, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

4 hours

(1) Discussion and voting on the Demands for Grants in respect of the Ministry/Department of—

Communications

Home Affairs  Home Affairs  External Affairs  Commerce  Agriculture  Rural Reconstruction  Information and Broadcasting  Petroleum, Chemicals and Fertilizers  Industry  Labour  Civil Supplies  (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1987-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed					
External Affairs 6 hor Commerce 6 hor Commerce 6 hor Agriculture 6 hor Industry 6 hor Industry 6 hor Labour 4 hor Civil Supplies 4 hor Civil Supplies 4 hor Civil Supplies 4 hor Gas hor Industry 4 hor Gas hor Commendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981 4 hor Gas hor Signature 4 hor Gas hor Industry 4 hor Indust	-Defence			. в	hours
Commerce 6 hor Agriculture Rural Reconstruction Information and Broadcasting Petroleum, Chemicals and Fertilizers 6 hor Industry 6 hor Labour Labour 4 hor Civil Supplies 4 hor 68 hor Civil Supplies 4 hor 68 hor 15 hor first Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion and first Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion and for First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion and for Grants (General) for 1980-81.  May be discussion and for Grants (General) for 1980-81.  Special State of the Salary Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	Home Affairs			10	hours
Agriculture Rural Reconstruction Information and Broadcasting Petroleum, Chemicals and Fertilizers Industry Labour Labour Civil Supplies  (2) Finance Bill, 1981 (Consideration and passing) (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Grants (General) for 1980-81.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	External Affairs			. 6	hours
Rural Reconstruction  Information and Broadcasting Petroleum, Chemicals and Fertilizers Industry Labour Civil Supplies  (2) Finance Bill, 1981 (Consideration and passing) (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Grants (General) for 1980-81.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	Commerce			. 6	hours
Rural Reconstruction  Information and Broadcasting  Petroleum, Chemicals and Fertilizers  Industry  Labour  Civil Supplies  (2) Finance Bill, 1981 (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion and your of the House on 25 February, 1981.  May be discussion and for First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion and for Grants (General) for 1980-81.  May be discussion and for Grants (General) for 1980-81.  Special Section 1982 for who already be allotted.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  Special Section 1980-81.  Discussion and voting on Demands for Excess Grants (General) for 1980-81.	Agriculture		٦.	10	hours
Petroleum, Chemicals and Fertilizers 6 hor Industry 6 hor Labour 4 hor Civil Supplies 4 hor 68 hor Civil Supplies 4 hor 68 hor 15 hor (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981 4 hor 12 hours have along with 1 mands for Grants (General) for 1980-81 4 hor 12 hours have along with 1 mands for Grants (General) for 1980-81 5 hours halready be allotted. (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81 5 hours halready be Grants (General) for 1977-78 and 1978-79 6 hor 15 ho	Rural Reconstruction		٠ ځ	. 10	nours
Industry 6 hov Labour 4 ho Civil Supplies 4 ho  Civil Supplies 4 ho  68 hov  (2) Finance Bill, 1981 (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  May be discussion 25 February, 1981.  May be discussion and your of the House of Railways 1981-82 for who already be allotted.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	Information and Broadcas	sting		. 6	hours
Labour Civil Supplies  . 4 ho  Civil Supplies  (2) Finance Bill, 1981 (Consideration and passing) (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House of Railways)  1981-82 for who 15 hours halready be allotted.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	Petroleum, Chemicals and	Fertilizers	,	. 6	hours
Civil Supplies  Civil Supplies  2. 4 ho 68 hor 68 hor 68 hor 69 h	Industry			. 6	hours
(2) Finance Bill, 1981 (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Hailway Convention Committee presented to the House on 25 February, 1981.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	√Labour			. 4	hours
(2) Finance Bill, 1981 (Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1991.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	Civil Supplies			. 4	hours
(Consideration and passing)  (3) Resolution regarding approval of recommendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  (4) Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.				68	hours
mendations made in paragraphs 13 and 14 of First Report of the Railway Convention Committee presented to the House on 25 February, 1981.  4 Discussion and voting on Supplementary Demands for Grants (General) for 1980-81.  5 Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  6 The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	(-,	g)		15	hours
for Grants (General) for 1980-81.  (5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	mendations made in para of First Report of the Ra tion Committee presented	graphs 13 and 14 ilway Conven-	alon mands (Rail 1981-82 5 al	g wit for C ways for hours ready	h De- rants for which have been
(5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.  (6) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.  1 ho			mands	1.	hanna
of Parliament (Amendment) Bill, 1981, as passed by Rajya Sabha.	(5) Discussion and voting on Demands for Excess Grants (General) for 1977-78 and 1978-79.				
	of Parliament (Amendme by Rajya Sabha.	ent) Bill, 1981, as	embers passed	1	hour
[P.T				D	P.T.O.

- 3. The Committee also recommend that Discussion and Voting on the Demands for Grants in respect of the Budget (General) for 1981-82 may conclude on Tuesday, 21 April, 1981 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Tuesday, 21 April, 1981.
- 4. The Committee further recommend that with effect from Tuesday, 10 March, 1981 till Monday, 16 March, 1981 the House may sit during the lunch hour also.

NEW DELHI;

March 9, 1981

Phalguna 18, 1902 (Saka).

BAL RAM JAKHAR.

Chairman, Business Advisory Committee.